# LOK SABHA UNSTARRED QUESTION NO. 1875 TO BE ANSWERED ON 12.02.2021

### PROTECTION OF TEXTILE INDUSTRY

#### 1875. SHRI RAVNEET SINGH BITTU:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether it is a fact that a Group of Ministers (GoM) constituted to boost India's exports has raised concerns about some foreign funded NGOs/groups lobbying against Indian products in the Indian textile and clothing sectors;
- (b) if so, the details thereof;
- (c) whether the Government is formulating any measures to check this malicious campaign by foreignfunded organizations in order to protect the domestic textile industry;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government in this regard?

#### उत्तर

## **ANSWER**

# वस्त्र मंत्री (**श्रीमती स्मृति ज़ूबिन इरानी**)

MINISTER OF TEXTILES (SMT. SMRITI ZUBIN IRANI)

(a) to (e): Certain Indian textile products are listed in the US Trafficking Victims Protection Re-authorization Act (TVPRA) child labour/ forced-labour List 2020. Steps have been taken through Embassy of India, USA for delisting of such products from the List.

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